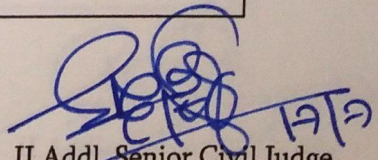


IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE,
NELAMANGALA
CAUSE LIST DATED: 19.07.2021.

CIVIL CASES

<u>I SESSION</u>		<u>II SESSION</u>	
<u>SL. NO.</u>	<u>CASE NOS.</u>	<u>SL. NO.</u>	<u>CASE NOS.</u>
1.	OS 155/2015	1.	OS 669/2015
2.	OS 627/2009	2.	OS 187/2017
3.	OS 640/2013	3.	OS 65/2017
4.	OS 927/2009	4.	OS 562/2017
5.	OS 746/2015	5.	OS 494/2016
6.	OS 638/2015	6.	OS 528/2017
7.	OS 736/2015	7.	OS 705/2015
8.	OS 217/2015	8.	OS 669/2015
9.	OS 772/2015	9.	OS 735/2015
10.	OS 616/2014	10.	OS 357/2015
11.	OS 157/2015	11.	OS 63/2016
12.	OS 758/2014	12.	OS 193/2016
13.	OS 122/2013	13.	OS 700/2015
14.	OS 774/2014	14.	OS 412/2017
15.	MA 40/2013	15.	OS 567/2014
16.	OS 156/2015	16.	OS 717/2016
17.	OS 97/2013	17.	OS 430/2016
18.	OS 488/2012	18.	OS 620/2013
19.	OS 835/2009	19.	OS 239/2021
20.	OS 369/2011	20.	OS 260/2021
21.	OS 141/2011	21.	OS 640/2019
22.	OS 275/2011	22.	OS 335/2020
23.	OS 236/2016	23.	OS 578/2017
24.	OS 359/2016	24.	OS 193/2019
25.	OS 653/2015	25.	OS 672/2019
26.	OS 697/2016		


II Addl. Senior Civil Judge,
Nelamangala.

NOTE:-

All advocates are requested to strictly follow SOP dated: 16.07.2021 issued by Hon'ble High Court of Karnataka/.